

(b) if so, the details thereof; and

(c) whether any action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT. (SHRI BUTA SINGH)

(a) and (b). The Delhi Transport Corporation has informed that the Traffic Manager proceeded on leave w.e.f. 2-8-1980 for a period of one week and thereafter, continued to extend it from time to time. He was repeatedly requested to hand-over the keys of different cabinets which were in his possession. When he did not do so a Committee of four officers of the Corporation was constituted and asked to open the cabinets and prepare an inventory of papers and other articles. The Committee in its report of 3rd Oct., 1980 reported that one of the steel cabinets in the possession of Traffic Manager contained the following papers:—

(a) Wall poster of Delhi Parivahan Mazdoor Sangh, regarding assault on workers.

(b) Wall poster of Delhi Parivahan Mazdoor Sangh regarding appeal to the Government of India.

(c) Photo copy of Delhi Parivahan Mazdoor Sangh letter No. DPMS/Misc./77 dated 10-5-77 from General Secretary to Hon'ble Labour Minister, Government of India.

(d) Photo copy of Bhartiya Mazdoor Sangh letter No. BMS/DP/Genl. /77 dated 10-5-77 from General Secretary, Bhartiya Mazdoor Sangh to Hon'ble Minister of Shipping and Transport.

(e) One blank subscription book of DPMS containing 100 receipts of Re. 1/- each (A2-9901 to A2-10000).

(f) One blank letter head sheet of DPMS.

(c) The Corporation has stated that the matter is being referred to the competent disciplinary authority in the case.

Singapore P.M. allegation that he was not allowed to meet Smt. Indira Gandhi during Janata Regime

1582. **SHRI MOOLCHAND DAGA:** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that in a recent meeting of Commonwealth countries, the Prime Minister of Singapore stated that he was not allowed by the former

Janata Government to meet Shrimati Indira Gandhi ;

(b) if so, how far it is true ; and

(c) the re-action of Government thereto ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. NARASIMHA RAO) : (a) to (c). Yes Sir. The Prime Minister of Singapore, Mr. Lee Kuan Yew stated at the inaugural session of CHOGRM-II held in Delhi on September, 4, 1980 that when he was in Delhi in 1978, he had difficulty in arranging a meeting with Shrimati Indira Gandhi. The Prime Minister of Singapore, it is confirmed, had expressed a desire to meet Shrimati Indira Gandhi when he visited India in December, 1978. The proposed meeting, was, unfortunately, not included in the final programme drawn up for Prime Minister Lee Kuan Yew's visit.

Deaths due to Encephalitis in North Bihar

1583. **SHRI K. M. MADHUKAR :**
SHRI SURYANARAIN SINGH :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that the mosquitos causing encephalitis have been raging in Champaran district of Bihar since last January and hardly any step was taken to launch any offensive against the mosquitos ;

(b) whether it is a fact that Union Government have failed to supply anti-encephalitis vaccine to the State despite latter's request for that ; and

(c) if so, the details and reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) According to epidemiological data there were 107 cases and 48 deaths due to encephalitis in the East Champaran District of Bihar from January to October, 1980. No request for assistance has been received from the Bihar Government in this regard.

(b) and (c). Immediately on the receipt of the report of incidence of Encephalitis in the State of Bihar, the

Government advised the State Government to collect 5,000 doses of vaccines against the diseases, from the Diseases, Delhi to which no response has been received from the State Government so far.

**भारतीय चिकित्सा अनुसंधान परिषद् द्वारा
अनुसंधान परियोजनाओं का क्रियान्वयन**

1584. श्री सत्यनारायण जटिया : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनुसन्धान परियोजनाओं को भारतीय चिकित्सा अनुसन्धान परिषद् द्वारा क्रियान्वित किया जाता है ;

(ख) क्या संस्थान ने ट्रेक्वेलाइजर्स तथा रेडिएशन्स के दबाव और भूमिका के बारे में किसी परियोजना की मंजूरी दी है ;

(ग) यदि हां, तो इसका स्थान कहाँ है और इसे किसके पक्ष में मंजूर किया गया है ;

(घ) क्या अनुसन्धान के स्थानों पर इस विषय पर अनुसन्धान के लिए आवश्यक उपकरण और सुविधाएं उपलब्ध हैं और क्या किसी व्यक्ति को कोई अनुसन्धान छात्रवृत्ति दी गई है; यदि हां, तो किसको और कब;

(ङ) उक्त विषय पर अनुसन्धान करने वाले छात्रों को किन किन माह के लिए मासिक छात्रवृत्ति दी गई है और क्या भुगतान के लिए कोई राशि बकाया है ; और

(च) यदि हां, तो कितनी और इसका भुगतान कब किया जाएगा ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लास्कर) :

(क) जी हां ।

(ख) और (ग). भारतीय आयु-विज्ञान अनुसंधान परिषद् ने डा० एस० एस० हसन, प्राध्यापक, प्राणि विज्ञान, गढ़वाल विश्वविद्यालय, पौड़ी गढ़वाल के अधीन "ट्रेक्वेलाइजर्स तथा रेडिएशन्स के दबाव और भूमिका" नामक एक अनुसन्धान परियोजना मंजूर की है ।

(घ) गढ़वाल विश्वविद्यालय कैम्पस, पौड़ी के प्रिंसिपल ने परिषद् को इस आशय का वचन दिया है कि वे संस्थानिक आवश्यक सुविधाएं उपलब्ध करेंगे ।

परिषद् ने जूनियर रिसर्च फ़ैलो का एक पद प्रतिमास चार सौ रुपये की निश्चित वृत्तिका पर स्वीकृत किया है । परिषद् ने स्वीकृत की गई अनुसन्धान परियोजनाओं के लिए अपने नियमों और विनियमों के अनुसार स्टाफ को नियुक्त करने के लिए संस्थान के अध्यक्ष को शक्तियां प्रत्यायोजित कर दी है । डा० एस० एस० हसन ने परिषद् को यह सूचित कर दिया था कि उन्होंने 11 अगस्त, 1980 से जूनियर रिसर्च फ़ैलो के रूप में श्री मोहन सिंह चौहान की सेवाएं प्राप्त कर ली हैं ।

(ङ) और (च). परिषद् द्वारा निर्धारित की गई प्रक्रिया के अनुसार धनराशि की मांग प्राप्त होने पर उसका भुगतान परिषद् द्वारा संस्थान के संबंधित अध्यक्ष को तीन किस्तों में सहायता अनुदान के रूप में किया जाता है । वर्तमान मामले में परिषद् ने गढ़वाल विश्वविद्यालय, पौड़ी गढ़वाल के प्रिंसिपल को 4,050/- रुपये की रकम के सहायता अनुदान की दो किस्तों का (1600/- रुपये 28-8-80 को और 2450/- रुपये 20-9-80 को) पहले ही भुगतान कर दिया है । अन्वेषक से मांग प्राप्त होने पर परिषद् द्वारा चालू वर्ष के लिए सहायता अनुदान की अन्तिम किस्त का भुगतान कर दिया जाएगा ।